

COURT-II

**BEFORE THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

Appeal No. 284 of 2013

Dated : 8th October, 2014

In the matter of :

M/s. Raj West Power Ltd. ... Appellant(s)

Versus

**Rajasthan Electricity Regulatory
Commission & Ors. ... Respondent(s)**

Counsel for the Appellant(s) : Ms. Swagatika Sahoo

Counsel for the Respondent(s) : Mr. P.N. Bhandari for
R-2, 3 & 4.

ORDER

There is no sitting of the Bench today.

The matter is posted for further hearing on **13th November, 2014.**

Court Master